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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.109/ BB/2017	-	For compliance of office objections raised by registry	Rule-6 of IB	Posterscope Outdoor Advertising Pvt. Ltd. Vs Nitesh Housing Developers Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
36	Anish Mowu 9739543895	PETITIONER	

**ORDER**

Matter is listed today for admission. Objections not  
complied. Time requested. Time extended finally on  
14/11/2017.

  
**Member (T)**

  
**Member (J)**